

(b) IFCI has reported that the office accommodation was hired in Calcutta @ Rs.15 per sq.ft. It is also reported that existing furniture & fixtures, generating sets and other associated equipments were taken over for Rs. 20 lakhs, on as is where basis, after getting the valuation done by an approved valuer. No further amount has been incurred by the Corporation on the furnishing and decoration of the said premises which were taken over with its fixtures, equipments, etc.

(c) IFCI has reported that no flat has been purchased for the use of its Chairman at Bombay.

(d) The Government have no proposal under its consideration in this behalf.

Export Processing Zone at Visakhapatnam

3801. SHRI V. SOBHANADREESWARA
RAO:
SHRI BHATTAM SRIRAMA-
MURTHY:

Will the Minister of COMMERCE be pleased to state:

(a) the reasons for delay in setting up Export Processing Zone at Visakhapatnam; and

(b) the likely date by which the Export Processing Zone at Visakhapatnam will come into being?

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE (SHRI P.R. DAS MUNSI): (a) and (b). Govt. have agreed in the principle to the location of a possible Export Processing Zone at Visakhapatnam. The modalities of implementing the possibility have to be worked with reference to the relevant techno-economic considerations. It is not feasible to indicate a time limit in this regard at this stage.

External Debt

3802. SHRI V. SOBHANADREESWARA RAO: Will the Minister of FINANCE be pleased to state:

(a) the total outstanding external debt burden on the country as on 31 March, 1987;

(b) the interest payable on this debt during the year 1987-88;

(c) the break-up of total external debt into public debt, private loan, IMF credit and short term debt; and

(d) the steps proposed to meet this commitment?

THE MINISTER OF STATE IN THE DEPARTMENT OF ECONOMIC AFFAIRS IN THE MINISTRY OF FINANCE (SHRI EDUARDO FALEIRO): (a) to (d). The estimated external indebtedness of the country as on 31.3.87 is Rs.32312 crores in respect of Government loans, Rs.889 crores in respect of Non-Government Loans. In addition India has outstanding repurchase obligations of Rs.4826 crores in respect of IMF borrowings. Approvals of external commercial borrowings and supplier's credit from 1980-81 to 1986-87 amounting to Rs. 10355 crores have been given. However the addition to external debt on this account will be spread over a number of years in future as and when loans are actually drawn/utilised

The estimated amount of interest to be paid during 1987-88 on this debt (i.e. inclusive of the debt on Government and Non-Government Accounts, IMF Borrowings and commercial borrowings) is about Rs.2280 crores. The loans are being repaid according to their terms and conditions.

Alleged Involvement of NTC Officers

3803. DR. DATTA SAMANT:
SHRI V. TULSIRAM:
SHRI SANAT KUMAR MANDA:

Will the Minister of TEXTILES be pleased to state:

(a) whether it is a fact that some senior officer of the National Textile Corporation posted in Gujarat were arrested recently for